

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01533/2018

DATED THIS THE 10th DAY OF APRIL, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

M.Kamalakannan
S/o Late G.Muniswamy
Aged 60 years
Retired Dy.CTI/S.W.Rly.
R/o #58, 2nd Cross, 1st Main Road
MH Layout, Nandinagar
Chikkabanavar
Bangalore-90.

...Applicant

(By Advocate Sri K.Shivakumar)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway, Hubli.
2. Senior Divisional Personnel Officer
South Western Railway
Bangalore.

...Respondents

(By Advocate Sri N.Amaresh)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

Heard. The respondents produced a subsequent communication No.B/P.5245/II/Comml/Tc/Restg/2013 dtd.18.02.2019 which we quote indicating that the applicant had been subsequently promoted w.e.f. 01.11.2013:

SOUTH WESTERN RAILWAY

Divisional Office
 Personnel Department
 Bangalore-560023
 Dated: 18.02.2019

No.B/P.5245/II/Comml/Tc/Restg/2013

Office Order No.222/02/2019/II/Comml/TC.

*Sub: - Promotion of CTI in Pay Band Rs.9300-34800+4600/Level-7,
 Commercial Department/SBC Division*

*Ref: - i) This Office memorandum even No. dated: 10.07.2014
 ii) This Office Order No.345/07/2014/II/Comml./TC dated 15.07.2014*

The under mentioned employee has been found suitable for promotion for the post CTI in pay band Rs.9300-34800+4600/Level-7 w.e.f. 01.11.2013, i.e. date of promotion of his batch mates and placed in the Select List vide this office memorandum of even no dated:10.07.2014. Now he is granted promotion as CTI in Pay Band Rs.9300-34800+4600GP/Level-7 w.e.f. 01.11.2013 on Proforma basis and his pay is fixed as under:

Sl. No.	Name(S/Shri) PF No.	On	Existing			On Promotion		
			Pay Rs.	Pay Band + GP (Rs.)/Level	w.e.f.	Pay Rs.	Pay Band+GP (Rs.)/Level	w.e.f.
1	M.Kamalakannan 04417653 Rtd.Dy.CTI Rtd. 31.01.2018		19990	9300-34800 +4200 GP Level-6	07/01/13	20990	9300- 34800+4600 GP Level-7	11/01/13
			20590	9300- 34800+4200 GP Level-6	07/01/14	21620	9300- 34800+4600 GP Level-7	11/01/14
			21210	9300- 34800+4200 GP Level-6	07/01/15	22270	9300- 34800+4600 GP Level-7	11/01/15
			55200	9300- 34800+4200 GP Level-6	01/01/16	58600	9300- 34800+4600 GP Level-7	01/01/16
			56900	9300- 34800+4200 GP Level-6	07/01/16	60400	9300- 34800+4600 GP Level-7	07/01/16
			58600	9300- 34800+4200 GP Level-6	07/01/17	62200	9300- 34800+4600 GP Level-7	07/01/17

This has the approval of Competent Authority.

Sd/
 (Soma Sekhara Rao S)
 DPO/II/SBC
 For Sr.DPO/SBC

2. The claim of the applicant is that he is eligible for promotion according to Annexure-A1 vide dtd.19.11.2012, the date on which his juniors were promoted. After hearing the Learned Counsel Shri K.Shivakumar in great detail, we do not want to upset anything now. His promotion from 01.11.2013 will stand, the earlier promotion which he seeks may not be eligible to him in the total consideration of the case. The OA is therefore, disposed off. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/01533/2018

Annexure-A1: Copy of Memorandum dtd.19.11.2012
Annexure-A2: Copy of Representation dtd.10.12.2012
Annexure-A3: Copy of Memorandum dtd.19.09.2013
Annexure-A4: Copy of order dtd.31.7.2015
Annexure-A5: Copy of representation dtd.29.8.2015
Annexure-A6: Copy of letters dtd.11.11.2015
Annexure-A7: Copy of order dtd.5.1.2018
Annexure-A8: Copy of representation dtd.30.1.2018
Annexure-A9: Copy of representation dtd.31.7.2018

Annexures with reply statement:

-NIL-
